

F. No. 01(03)/Roster/CESTAT/2023-Part II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.06.2023

ORDER NO. 99 of 2023

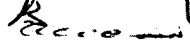
Hon'ble President is pleased to partially modify the roster order no. 80 of 2023 for **CESTAT, Bangalore** from **26.06.2023** to **28.06.2023** as follows:-

DATE	CORAM	WORKS ASSIGNED
From 26.06.2023 to 28.06.2023	Hon'ble Mr. Justice Dilip Gupta, President and Ms. R. Bhagya Devi, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
On 26.06.2023	Mr. P. A. Augustian, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 27.06.2023 to 28.06.2023	Dr. D. M. Misra, Hon'ble Member (Judicial) and Mr. Pullela Nageswara Rao, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 27.06.2023 to 28.06.2023	Mr. P. A. Augustian, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. The Customs and Excise Division Bench will sit after the completion of Larger Bench hearing as per Roster Order No. 95 of 2023.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Bangalore/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Bangalore /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar